

सेवा में,

अवर सचिव (स्थापना शाखा),
बिहार विधान सभा सचिवालय,
पटना ।

विषय :- चल एवं अचल सम्पत्ति तथा दायित्वों की विवरणी
समर्पित किये जाने के संबंध में ।

महाशय,

सविनय निवेदन यह है कि सभा सचिवालय के ज्ञाप
संख्या-1 स्था0- 36/2021-213, दिनांक-20.01.2026 के आलोक में
में चल एवं अचल सम्पत्ति तथा दायित्वों की विवरणी (अनुलग्नक-
कुल तीन पृष्ठों में) समर्पित कर रहा हूँ ।

विश्वासभाजन

प्रभाकर
15.02.2026

(प्रभाकर कुमार पंकज)

प्रधान आप्त सचिव,
बिहार विधान सभा सचिवालय,
पटना ।

Declaration of Assets and Liabilities

Year 2025

I, **Prabhakar Kumar Pankaj**, son of Sri **Ajay Kumar Sinha**, aged 44 years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as **Principal Private Secretary, Bihar Legislative Assembly Secretariat, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1 Name Daughter-Arohi Sinha	Dependant-2 Name Son- Tejas Sinha	Dependant-3 Etc. Name
(i)	Cash	Rs. 88,980/- (as On 15.02.2026)	Rs. 80,000/- (as On 15.02.2026)	Rs. 25,000/- (as On 15.02.2026)	Rs. 21,000/- (as On 15.02.2026)	XX
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/C Rs. 7,429.85/- (as On 15.02.2026)	ICICI Bank Saving A/C Rs. 48,618.88/- (as On 15.02.2026) PPF A/C in ICICI Bank Rs. 48,002/- (as On 15.02.2026)	S.B.I. SSY A/C Rs. 4,82,632/- (as On 15.02.2026)	XX	XX
(iii)	Bonds, Debentures and Shares in companies	XX	XX	XX	XX	XX
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P.L.I. Premium Rs. 2588/- p.m.	XX	XX	XX	XX
(v)	Motor Vehicles (details of make, etc.)	XX	XX	XX	XX	XX
(vi)	Jewellery (give details of weight and value)	Gold-47 gm.	Gold-202 gm. Silver-520 gm.	Gold-33 gm. Silver-138 gm.	Gold-18 gm. Silver-72 gm.	XX
(vii)	Other assets, such as values of claims / interests	XX	XX	XX	XX	XX

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	XX	XX	XX	XX	XX
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(1) Mauja - Parmanandpur District - Saran (2) Khata No. 263 Khesra Survey Plot No. - 1354 Sub Plot No. - RC-68 (3) 1,200 sq.ft. (4) Rs. 16,20,000/-	XX	XX	XX	XX
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	XX	XX	XX	XX	XX
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	XX	XX	XX	XX	XX
(v)	Others (such as interest in property)	XX	XX	XX	XX	XX

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15.02.2026
(a)	(i) Loans from Banks	HDFC Bank Ltd., Exhibition Road, Patna	Rs. 17,66,427.66/-
	(ii) Loans from financial institutions	XX	XX
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	XX	XX
	(b) dues to departments dealing with supply of water	XX	XX
	(c) dues to departments dealing with supply of electricity	XX	XX

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	(d) dues to departments dealing with telephones	XX	XX
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	XX	XX
	(f) Other dues, if any	XX	XX

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 2,00,906/- Assessment Year 2025-2026 PAN No.- AMYPP8891Q	XX
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	XX	XX
	(iii) Sales Tax [Only in case of proprietary business]	XX	XX
	(iv) Property Tax	XX	XX

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Prabhakar Kumar Pankaj
15.02.2026

Name of Employee : **Prabhakar Kumar Pankaj**

Place : **Patna** Designation : **Principal Private Secretary**

Date : **15.02.2026** Department : **Bihar Legislative Assembly Secretariat, Patna.**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.